

- (c) 126032 candidates from Scheduled Caste/Scheduled Tribe (SC/ST) community have been trained in various vocational skills.
- (d) 56141 Scholarships have been provided to SC/ST students.
- (e) 81 Entrepreneurship development training programmes have been held.
- (f) Mid day meal programmes have been started in backward districts in all four zones of the country.
- (g) 395 Industrial Training Institutes (ITIs) have been adopted for upgradation.
- (h) 822 companies have adopted Voluntary Code of Conduct.

(ii) Federation of Indian Chamber of Commerce and Industry (FICCI)

- (a) 89219 candidates from SC/ST community have been trained in various vocational skills.
- (b) 482 Scholarships have been provided to SC/ ST students.
- (c) 3503 Entrepreneurship development training programmes have been held.
- (d) 9488 SC/ST students have been provided free education.
- (e) 451 companies have adopted Voluntary Code of Conduct.

(iii) Associated Chamber of Commerce and Industry of India (ASSOCHAM)

- (a) 995 companies have adopted Voluntary Code of Conduct.
- (b) 150 ITIs have been upgraded.
- (c) 1519 SC/ST students have been imparted Skill Upgradation and Entrepreneurship Development trainings.
- (d) 100 scholarships provided to SC/ST students for studying in premier institutions like IITs/IIMs.
- (e) 14950 candidates have been trained under Skill Development Programmes.

Amount to Bihar under National Social Assistance Programme

754. SHRI RAM KRIPAL YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the year-wise details of amount of funds allocated and released to Bihar under National Social Assistance Programme during the last three financial years; and

(b) whether the State Government has spent the total amount released to them or there is unspent amount along with year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) The details of amount of funds allocated, released, expenditure reported and unspent balances lying with the State of Bihar under National Social Assistance Programme during the last three years are as under:

(Rupees in lakh)

| Year | Allocation | Release | Total Expenditure Reported | Unspent Balance |
|---------|------------|-----------|-------------------------------|--------------------|
| 2010-11 | 56002.00 | 56022.00 | 68092.76 | -12090.76 |
| 2011-12 | 97147.75 | 97147.75 | 75185.79 | 21961.96 |
| 2012-13 | 101216.67 | 101216.67 | 64799.29 | 36417.38 |

Budget for upliftment of SCs and OBCs

755. DR. GYAN PRAKASH PILANIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the statistics regarding total population and percentage of SCs/OBCs;

(b) the total budget and the percentage thereof being spent by the Ministry for upliftment of SCs/OBCs;

(c) whether the above allocation is fair/rational; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) As informed by the Office of Registrar General and Census Commissioner of India, the total population of India as per 2011 Census, is 1,21,05,69,573 and the Scheduled Caste (SC) population is